

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORECONTEMPT PETITION NO.170/00076/2017
IN
OA. NO. 290/2012

DATED THIS THE 30TH DAY OF NOVEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

M.M. Harkuni,
S/o S. Mahabaleshwara,
Age : 63 years,
Working as Retired Group 'D'
Employees,
Haveri H.O.
R/at Shivasavananganar,
Haveri – 581 110.Petitioner.

(By Advocate Shri P. Kamalesan)

Vs.

1. Sri A.N. Nanda,
Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

2. Sri Charles Lobo,
Chief Post Master General,
Karnataka,
Bangalore – 560 001.

3. Smt. Veena Srinivasan,
Post Master General,
N.K. Region,
Dharwad – 580 001.

4. Sri Manjunatha Hubbali,
Superintendent of Post Offices,
Haveri Postal Division,
Haveri – 581 110.Respondents

(By Shri M.V. Rao, Sr. Panel Counsel)

ORDER (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Apparently, vide File No.LC/2-5/SLP-04/2017 @ Bangalore dated 29.11.2017, the order dated 18.02.2013 in OA.No.290/2012 seems to be approved for implementation.

2. Therefore, the Contempt Petition is closed. Notice discharged. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred to by the Petitioner in CP. No.76/2017

Annexure-C1: Copy of Hon'ble Central Administrative Tribunal, Bangalore Bench order dated 18.01.2013 in O.A. No. 290/2012

Annexure-C2: Copy of Hon'ble High Court of Karnataka, Dharwad order dated 29.07.2013 in Writ Petition No. 77879/2013 (S-CAT)

Annexure-C3: Copy of Hon'ble High Court of Karnataka, Dharwad order dated 29.11.2016 in Review Petition No. 1641/2013 S-CAT in Writ Petition No. 77879/2013

Annexure-C4: Copy of Superintendent of Post Offices, Haveri Postal Division letter No. C2/1/Pen/MMH/Dlgs dated 08.04.2014

Annexure-C5: Copy of representation of the applicant addressed to The Post Master General, Dharwad.

.....